

(a) by when the Rajasthan Atomic Power Project will start commercial supply; and

(b) whether Government have abandoned the schemes of nuclear agro-industrial complexes for Rajasthan and Uttar Pradesh?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The first unit of the Rajasthan Atomic Power Project (RAPP) is expected to start commercial operation towards the end of 1973. The second unit of RAPP is expected to attain critically in 1975. Commercial supply from this unit will be commenced some months after criticality.

(b) A working group appointed by the Atomic Energy Commission to evaluate the concept of nuclear powered agro-industrial complexes has submitted its report. Among the projects studied by the working group are those relating to the establishment of such complexes in the Gangetic plain as well as in the Kutch-Saurashtra region. Further detailed studies on these projects are in progress.

FINANCIAL ASSISTANCE FOR BENEFICIARIES OF LAND CEILING LAWS

*83. **SHRI HIMMAT SINGH:**

**SHRI HARSH DEO MALAVIYA:
SHRI SARDAR AMJAD ALI:**

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has devised a programme of financial assistance for the beneficiaries of land ceiling laws for the years 1973-74;

(b) if so, what is the amount proposed to be allotted and what are the objects in view in making the allotment; and

(c) what steps Government propose to take to ensure that the funds allotted reach the actual tiller?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c) The Planning Commission has not devised any such programme. The Ministry of Agriculture has, however, drawn up a new Plan scheme of financial assistance to the new assignees of land declared surplus on

imposition of ceiling laws and this is under the consideration of the Government of India.

*84. [Transferred to the 11th May, 1973.]

SUNDARBAN DEVELOPMENT SCHEME

**85. SHRI N. R. CHOUDHURY:
SHRI SARDAR AMJAD ALI:**

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has scrutinized the Sundarban Development Scheme, submitted by the Government of West Bengal;

(b) if so, the reaction of Union Government thereon; and

(c) the details regarding the proposed scheme, approved by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c) The Sundarban Development Scheme prepared by the Planning Cell of the Calcutta Metropolitan Planning Organisation and forwarded by the Government of West Bengal is being scrutinised in the Planning Commission.

*86. [Transferred to the 14th May, 1973.]

IAS AND IPS OFFICERS WORKING IN MYSORE

*87. **SHRI MULKA GOVINDA REDDY:** Will the PRIME MINISTER be pleased to state:

(a) the number of I.A.S. and I.P.S. Officers working in Mysore State;

(b) the number of I.A.S. and I.P.S. Officers who have served their deputation period with the Government of India together with their names; and

(c) the minimum quota of I.A.S. and I.P.C. Officers expected to serve with the Government of India on deputation?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c) A statement, giving the information as on the 1st January, 1973, is laid on the Table of the House.